हाने थाला भिलों द्वारा डेमरेंज और व्याप्त के क्या में कुल जितना-कितन। राणि ा भूगतान किया गया ?

वाश्यिय संबालय में उपसंती (श्री पीठ एक संगया) : जानवारो एकत को जा

# Payment 0' income-tax by film stars and play back singers

927. SHRI BISWA GOSWAMI:

DE. MAHABIR PRASAD:

Will the Minister, ol FINANCE be **sed** to state;

- (a) whether it is a fact that many of the film stars and Play back singers who are paid huge amounts by the film industry, often file fictitious  $in_T$  come-tax returns;
- (b) if so, whether Government have recently made any investigation into the matter especially into the cases of Rajesh Khanna, Amitab Bachchan, Rekha and Lata Mangeshkar;
- $\begin{tabular}{lll} (c) & \begin{tabular}{lll} if & so, & what & are & the & details & in \\ this regard; and & & \end{tabular}$
- (d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) to (d) Information is being collected and wiH be laid on the table of the House.

## Ticketless passenger on Delhi bound Airbus of Indian Airlines

928. SHRI V. GOPALSAMY: WiH the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that on the 6th July, 1984 the Indian Airlines Airbus flight from Calcutta to Delhi carried a ticketless passenger;
- (b) if so, what are the details in this regard; and
- (c) whether any enquiry was conducted into the matter; if so, what was the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) No, Sir. However, while passengers were boarding the Indian Airlines Airbus aircraft operating as Flight IC-402 from Calcutta to Delhi on July 5 1984, a person not possessing an Airlines ticket was detected. He was apprehended by the Airlines staff and handed over to the Police. A case has been registered insf him under section 6/7 of the Maintenance of Public Order Act

(c) The criminal case registered against the intruder is under in /ejtigation. An administrative enquiry by a '

ior official of Indian Airlines has also been ordered which is in progress.

## Request from foreign airlines operate.from Trivandrum Airport

JACOB: Will the TOURISM AND CIVIL AVIATION

whether Government have received any airlines to operate from Trivandrum Airport;

(M if .so, what are the details there-

(c) what action. Government have en thereon?

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THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) to (c) Yes, Sir. The Government of Oman and Government of Qatar had requested for permission for their designated air carrier (Gulf Air) to operate air services between Gulf points and Trivandrum. This was not agreed to since Gaif Air is not entitled to operate air servxes to/from Trivandrum under the existing arrangements.

## Problems faced by air passengers from Gulf countries

930. SHRI M. M. JACOB: V/ill the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether the Central Government have received any representation from the Government of Kerala regarding the problems being faced by the Indian air passengers from Gulf countries; and
- (b) if so, what action has been taken by the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir. A letter dated Ma<sub>v</sub> 3, 1984 was received by the Minister of Tourism and Civil Aviation from the Chief Minister, Keiala forwarding for favourable consideration of the Government, a copy of the resolution adopted. by the Kerala Legislative Assembly on 23-3-1984, wheich urged, inter-alia, a reduction in the fare charges of Air India between Trivandrum and Gulf countries.

(b) The matter was examined very carefully and a reply has since been sent to the Chief Minister, Kerala indicating that the fares applicable on the India-Gulf sector have been fixed multilaterally at the International Air Transport Association forum and rattled by the concerned Governments d are considered reasonable and

that it was not open to Air India to charge lower fares unilaterally.

to Questions

## Increase in passenger traffic handled at the international and domestic airports

- 931. SHRI M. M. JACOB: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.
- (a) whether there is any increase in the passenger traffic handled at all the international and domestic airports in the country;
- (b) if so, what are the details thereof; and
- (c) whether the facilities at present available at the two Airports in Bombay are sufficient to handle the present traffic?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) The number of passengers handled at international and domestic airports during the preceding three years is indicated below.

Number of Passangers handled in lakhs

Year		
	International airports	Domestic airports
1981	104.26	41.58
1982	118.21	48.01
1983	130.97	49.50

(c) The present national terminal has capacity to handle 2000 departing and 2000 arriving passengers per hour which is sufficient to meet the present requirement. At the international terminal, congestion is sometimes created due to bunching of flights. Phase n of this terminal, which Is now under construction, will double the existing capacity ana meet the requirements for another 4-5 years.